

Chhattisgarh Money Lender (Amendment) Act, 2010

2 of 2011

[07 January 2011]

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An Act further to amend the Chhattisgarh Money Lenders Act, 1934. Be it enacted by the Chhattisgarh Legislature in the Sixty first year of the Republic of India as follows: -- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 7-1-2011 Page 8.

1. Short Title And Commencement :-

(1) This Act may be called the Chhattisgarh Money Lenders (Amendment) Act, 2010.

(2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Section 1 :-

For sub-section (2) of Section 1 of the Chhattisgarh Money Lenders Act, 1934 (No. 13 of 1934), the following sub-section shall be substituted, namely: --

"(2) It extends to the whole of Chhattisgarh except referred Scheduled Areas."